

In the Court of HHJ Shri.R.N. Sadrani,

Court 10, Addl.Sessions Judge

Criminal Cause List Dated 11.06.2020

BOARD OF C.R. No. 10

Sr. No.	Case No.	Parties Name	Stage
1.	Cri Appeal 85/19	Firoz Tinwala V/s State	Arguments
2.	Cri Appeal 842/19	Ganesh Mhatre V/s State	Arguments
3.	Cri B.A. 945/20	State -EOW V/s Ajit Bapu Satam	Hearing
4.	Cri BA 1322/20	Pukar Prakash Nate V/s State-RAK Marg	Hearing
5.	Cri B.A. 742 of 20	State-Chunabhatti Police St. V/s Dhiraj Shantaram Kadam	Hearing
6.	SC 495/19	State- Mankhurd Police St V/s Manju Mahesh Shahane	Statement U/s 313 of CrP.C
